

M.P. no. 24/95  
for extension  
of Time, filed  
on 16/11/95

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Dated 16-1-95

None for Applicant? The Masurkar  
for the Respondents

Pursuant to the order passed by  
this Tribunal on 5-8-94, the  
Respondents wrote to the Regional  
Director, R.D.A.T (WR), B'bay. The  
learned counsel for the Resp.  
submits that the representation  
of the Applicant was sent to the  
Ministry of Labour, New Delhi.  
Accordingly, they have filed M.P.  
24/95 seeking extension of time  
for considering the said  
representation. Though they  
have asked for 6 months' time  
3 (three) months' time is hereby  
granted.

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Accordingly, the said MP 24/95  
is disposed of.

16/11/95  
order/Judgement despatched  
to Applicant/Respondent (s)  
on 20/11/95

  
(B.S. Hegde)  
M(J)

  
25/1/95